THE MINISTER OF STATE IN THE MINISTRY OF (EXTERNAL AFFAIRS (SHRI K R. NARAYANAN); (a) Yes Sir. The services of M|s Public Relations Attache International Inc, (PRAI) Washington owned by an Indian national have been engaged by Che Economic Wing of the Embassy of India, Washington, at a total cost of \$60,000 per annum, inclusive of a retention fee, \$42,000.

- (b) The services of M[s Howard J. Rubinstein Associates Inc. New York have been engaged at a total cost of \$2,50,000 per annum, inclusive of a retention fee of \$1,50,000
- (c) (i) The PRAI primarily supplements the effo'ts $_0 f$ the Embassy of India, Washington D. C. in developing contacts with individuals and organisations of relevance t° Indo-US economic cooperation.
- (ii) M|s Howard J. Rubenstein Associates Inc., Ne_w York have been given a specific objective, namely, to nse the interest generated by t'he Festival of India in order to project developments i_n modern India.
- (d) The work of both the firms has been found satisfactory and useful.

Setting up of Hotels in Soviet Union by the Indian Hotel Industry

283. SHRIMATI KRISHNA KAUL; SHRI K. VASUDEVA PANICKER:

Will the Minister of TOURISM be pleased to state:

- (a) whether Government propose to set up|permit Indian hotel industry to set up hotels in Soviet Union; and
- (b) if so, what are fre details; this regard?

THE MINISTER OF TOURISM (SHRI MUFTI MOHD. SYED); (a) There i_s no such proposal.

(b) Doe_s not arise.

New method for grant $_0$ f loan under IRDP

284. SHRI R. SAMBASIVA RAO: Will the Minister of FINANCE be pleased to state;

- (a) whether it is a fact that the nationalised banks have adopted a new method with regard to giving of loans to beneficiaries under fhe Integrated Rural Development Programme; and '
 - (b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JA NARDHAN. POOJARIJ; (a) and (by The Government have introduced

- Scheme i_E 22 selected blocks Of the. country on an experimental basis with effect from 1st April, 1986 wherein the amount of loan and subsidy is given in eash directly to IRDP beneficiaries. The salient features of this Schem_e a^{re} as follows:
- (i) When the asset is of a standard type or marketed by reputed suppliers, the beneficiary would have the freedom to select the product of his choice. The bank can either open a savings bank account; he hame of the borrower or may give him the amount in cash. The borrower would subsequently furnish to the bank 'a receipt of the item purchased.
- (ii) Under ISB (Industry Service and Business Sector) when a number 6f sundry items are brought, disbursement up to Rs. 3,000 may be made in cash. This can be done either in one lumb sum or >n stages depending upon the items to be purchased. This .^wjll give the beneficiary requisite freedom . to negotiate and settle thp price forthe asset of his choice. I_n such cases cash memos, invoices, vouchers, etc would not be necessary and only utilisation certificate would suffice.
 - (iii) Regarding the programmes in animal husbandry, the Purchase Commutes have been dispensed with and

the beneficiary is to be allowed to 1 select an animal of his choice and he j can himself make payment to the guP- J pliex direct against cash receipt. The acquisition of the animal would be verified by the field staff of

Reaction of IFWJ to Bachawat Wage Board

285. SHRI DHULESHWAR MEENA: SHRI CHATURANAN MISHRA-. SHRI N. E. BALARAM:

WAI the Minister of LABOUR be pleased

- (a) whether it is a fact that the Indian Federation of Working Journalists has impressed upon Government that serious industrial unrest in newspaper organisations would ensue if Government accept the irrational and anti-labour recommendations of the Bachawat Wage Board regarding interim relief;
- (b) whether it is also a fact that IFWJ hag demanded the replacement of Shri Bachawat as Chairman of the Wage¹ Board; and
- (c) if so, what ig Government's reaction thereto and what decision, if any, has been taken by Government im this re- j gard?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI p. A. SANGMA); (a) and (b)Yes, Sir.

to Questions

(c) The Government have notified the interim relief 15 per cent of basic wages subject to minimum of Rs. 90|-p.m. as against a. rate of 7.5 per cent subject to a. minimum of Rs. 45|- p.m. recommended by Wage Boards.

देश में कपड़ा मिलें

286. श्री भीजा इर्जाद बंग : क्या बरन मंत्री यह बताने क किया कराँगे कि :

- (क) देश में इस समय राज्य-वार करड़ा मिलों की संख्या कितनी हैं;
- (ब) सरकार कितनी फिलें चलाती हैं;
- (ग) कपड़ा मिलों के आधुनिकीकरण के लिए किन-किन उपायों पर विचार किया जा रहा है और इस कार्य के कब तक प्राहा जाने की संभावना है ?

वस्त्र मंत्रालय के राज्य मंत्री (श्री लशींद आलम सान): (क) मई 1986 के जन्त तक देश में सुती वस्त्र मिलों (राज्य-बार) की संख्या निम्नोक्त प्रकार हैं :--

राज्य , .			• .		٠.	.	- <u>y</u>	मिनों की संख्या
<u> </u>								
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